

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:417
ANSWERED ON:21.11.2000
RECRUITMENTS IN PARA MILITARY FORCES
HARIBHAU MAHALE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the guidelines of the Union Government for fixing the criteria in regard to the proportion for recruitment in para-military forces;
- (b) the present proportion in this regard;
- (c) whether there has been any decline therein;
- (d) if so, the reasons therefor; and
- (e) the measures proposed to be taken by the Government to balance the situation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a): A State-wise quota is fixed for recruitment of Constables while the recruitment of Sub-Inspectors and Assistant Commandants is done on All India basis. 90% of the Constables vacancies in BSF, ITBP and Assam Rifles and 100% vacancies in CRPF and CISF are allotted among the States/UTs on the basis of population ratio of the respective States/UTs. Remaining 10% vacancies in BSF, ITBP and Assam Rifles are allotted to the border States where the concerned Central Para Military Force is deployed.

(b): A statement showing the State-wise representation as on 1/11/2000 in CPMFs is being laid on the Tables of the House.

(c) to (e): Deficiency in the case of representation of certain States/UTs is due to non-availability of suitable and willing candidates from these States/UTs at the time of recruitment. All efforts are made to fill up the quota of a State/UT in successive recruitments.

STATEMENT SHOWING STATE-WISE REPRESENTATION IN CPMFS AS ON 1/11/2000

(in percentage)

State	Population	BSF	CRPF	CISF	ITBP	Assam Rifles
ratio						
States						

Andhra Pradesh	7.86	2.04	5.08	6.97	0.92	3.81
Assam	2.64	3.74	4.25	2.65	0.59	7.55
Arunachal Pradesh	0.10	0.03	0.07	0.05	0.03	0.60
Bihar	10.23	8.91	9.72	0.95	2.13	8.25
Goa	0.14	0.02	0.07	0.05	0.07	-
Gujarat	4.88	1.87	2.85	2.07	0.09	-
Haryana	1.93	8.99	4.65	4.48	10.14	5.95
Himachal Pradesh	0.61	3.04	2.02	3.07	23.23	6.77
J&K	0.91	5.71	3.77	2.53	6.61	0.89
Karnataka	5.31	2.65	4.37	4.19	0.42	2.65
Kerala	3.44	4.65	2.83	3.27	2.21	7.11
Madhya Pradesh	7.84	4.27	6.61	6.87	3.29	2.99
Maharashtra	9.33	2.43	7.57	6.29	0.36	1.96
Manipur	0.22	0.61	1.36	0.39	0.09	2.72
Meghalaya	0.21	0.36	0.39	0.12	0.01	0.79
Mizoram	0.08	0.04	0.03	0.04	0.01	2.55
Nagaland	0.14	0.38	0.13	0.16	0.01	2.68
Orissa	3.73	1.85	4.11	3.73	0.56	1.81
Punjab	2.39	6.18	4.85	5.27	5.59	5.87
Rajasthan	5.20	9.23	5.86	5.85	3.37	2.29
Sikkim	0.05	0.05	0.06	0.05	0.01	2.50
Tamil Nadu	6.59	3.38	5.67	5.43	0.67	2.26
Tripura	0.32	1.36	0.89	0.53	0.08	1.38

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Uttar Pradesh 16.44 17.63 14.5 15.58 37.47 15.91
West Bengal 9.06 9.17 6.61 7.47 0.9 5.34

Union Territory

Andaman & Nicobar Islands 0.03 0.04 0.12 0.14 0.05 0.37
Chandigarh 0.08 0.03 0.11 0.03 0.06 -
Dadar & Nagar Haveli 0.02 - 0.02 - - -
Daman & Diu 0.02 0.07 0.01 - - -
Delhi 1.11 0.83 1.3 0.67 0.6 -
Lakshadweep 0.01 0.01 0.01 0.01 -
Pondicherry 0.09 0.04 0.08 0.11 - -

NOTE: Representation from Jharkand, Chhattisgarh and Uttaranchal States are included in the figures of the States of Bihar, Madhya Pradesh and Uttar Pradesh.